

Office of the Principal Judge, Family Court, Barabanki

ADMINISTRATIVE ORDER NO. 7 /2021

It has been brought to the notice of undersigned that the District Judge, Barabanki passed his administrative order no.142/2021 dated 13.04.2021 on the resolution of the District Bar Association, Barabanki in which It has informed regarding treatment of Covid patient Sri Shanti Prakash Srivastava Advocate in the Mayo Hospital. Sri Ram Naresh Verma Advocate already admitted to the Appollo Hospital for COVID treatment is allegedly under struggle for life. The Chief Medical Officer has furnished information on regard to Covid positive report of Sushri Anujaya Krishna, Civil Judge (Jr. Div.) Ramsanehighat, Barabanki and Sri Rajiv Srivastav Reader to the Court of Addl. District & Sessions Judge, Court No. 46 Barabanki. The Chief Administrative Officer has furnished information regarding home quarantine of transferee Officer Sri Virendra Nath Pandey, Addl. District & Sessions Judge in the house no. 5/9 situated in the Judges Compound Barabanki. Prayer has been made for closure of the court for two days to ensure complete sanitization of entire residential and non residential premises including Advocate Chambers.

In view of the above, since Family Court is also situated in the campus of District Court, Barabanki. It is declared that all the Family Courts of Barabanki will be sanitized on 14.04.2021 & 15.04.2021. Entry of the litigants and lawyers will not be appropriate during sanitization. Closure of the Family Courts Barabanki is quite essential as preventive measure to the Covid-19 spread in compliance of guidelines issued by the Hon'ble High Court vide letter no.1941/LXXXVII-CPC-e-Courts/Allahabad dated 05.04.2021.

General dates of 14.04.2021 & 15.04.2021 is fixed for the cases listed on

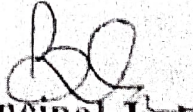
	General dates Civil Cases	General dates Criminal Cases
14.04.2021	27.05.2021	28.05.2021
15.04.2021	29.05.2021	31.05.2021

for all the Courts of Family Court, Barabanki.

Let this order be uploaded on the website of District Court Barabanki, for information to general public.

Let the information be furnished to the Hon'ble High Court.

Inform all concerned. General-dates


Principal Judge
Family Court
Barabanki.
13.04.2021